

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 28.08.2024									
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	72112/2024	28.08.2024	WP (C) - 20188/2024	SESHADEV BISWAL	C.O.		Order Dtd. 2024-08-22		(Seat No -)
2	72113/2024	28.08.2024	WP (C) - 18776/2024	S. DAS	C.O.		Order Dtd. 2024-08-22		(Seat No -)
3	72114/2024	28.08.2024	WP (C) - 20191/2024	SESHADEV BISWAL	C.O.		Order Dtd. 2024-08-22		(Seat No -)
4	72115/2024	28.08.2024	WP (C) - 20418/2024	SESHADEV BISWAL	C.O.		Order Dtd. 2024-08-22		(Seat No -)
5	72116/2024	28.08.2024	ABLAP L- 8687/2024	J PRADHAN	C.O.		Order Dtd. 2024-08-23		(Seat No -)
6	72117/2024	28.08.2024	BLAPL - 3605/2024	S.K NAYAK	C.O.		Order Dtd. 2024-08-23		(Seat No -)
7	72118/2024	28.08.2024	BLAPL - 7655/2024	UMESH CHANDRA DORA	C.O.		Order Dtd. 2024-08-23		(Seat No -)

8	72119 /2024	28.08.2 024	BLAPL - 7253/ 2024	BK DALAI	C.O.		Order Dtd. 2024- 08-23		(S ea t No -)
9	72120 /2024	28.08.2 024	ABLAP L- 8616/ 2024	C.R.NAYAK	C.O.		Order Dtd. 2024- 08-23		(S ea t No -)
1 0	72121 /2024	28.08.2 024	BLAPL - 4034/ 2024	RK MOHAPATRA	C.O.		Order Dtd. 2024- 08-22	BAIL- 2	(S ea t No - 8)
1 1	72122 /2024	28.08.2 024	ABLAP L- 4648/ 2024	BM ROUT	C.O.		Order Dtd. 2024- 08-23		(S ea t No - 8)
1 2	72123 /2024	28.08.2 024	ABLAP L- 8618/ 2024	RK MALLICK	C.O.		Order Dtd. 2024- 08-23		(S ea t No - 8)
1 3	72124 /2024	28.08.2 024	ABLAP L- 8689/ 2024	S.P.NAYAK	C.O.		Order Dtd. 2024- 08-23		(S ea t No - 8)
1 4	72125 /2024	28.08.2 024	ABLAP L- 8523/ 2024	S BARIK	C.O.		Order Dtd. 2024- 08-22		(S ea t No - 8)
1 5	72126 /2024	28.08.2 024	ABLAP L- 8705/ 2024	D SWAIN	C.O.		Order Dtd. 2024- 08-23		(S ea t No - 8)
1 6	72127 /2024	28.08.2 024	ABLAP L- 8706/ 2024	D SWAIN	C.O.		Order Dtd. 2024- 08-23		(S ea t No - 8)
1	72128	28.08.2	ABLAP	TR DAS	C.O.		Order Dtd. 2024-		(S

7	/2024	024	L-8686/2024				08-23		eat No - 8)
18	72129/2024	28.08.2024	ABLAP L-8691/2024	G JAYASINGH	C.O.		Order Dtd. 2024-08-23	BAIL-2	(Seat No - 7)
19	72130/2024	28.08.2024	ABLAP L-6034/2024	MN MOHANTY	C.O.		Order Dtd. 2024-08-23	BAIL-1	(Seat No - 1)
20	72131/2024	28.08.2024	ABLAP L-8708/2024	RK ROUTRAY	C.O.		Order Dtd. 2024-08-23	BAIL-2	(Seat No - 7)
21	72132/2024	28.08.2024	ABLAP L-8648/2024	DK DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	BAIL-2	(Seat No - 12)
22	72133/2024	28.08.2024	ABLAP L-8622/2024	PK LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	BAIL-2	(Seat No - 7)
23	72134/2024	28.08.2024	ABLAP L-8633/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No - 7)
24	72135/2024	28.08.2024	ABLAP L-5518/2024	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	BAIL-1	(Seat No - 2)
25	72136/2024	28.08.2024	ABLAP L-8700/2024	B SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No -

									2)
26	72137/2024	28.08.2024	ABLAP L-8632/2024	S.P.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No - 2)
27	72138/2024	28.08.2024	ABLAP L-8696/2024	RR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No - 2)
28	72139/2024	28.08.2024	ABLAP L-8690/2024	CHITTA RANJAN SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	BAIL-2	(Seat No - 7)
29	72140/2024	28.08.2024	ABLAP L-8644/2024	D.P.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No - 7)
30	72141/2024	28.08.2024	MATA-61/2024	P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	FIRST APPEAL	(Seat No - 5)
31	72142/2024	28.08.2024	MATA-61/2024	P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	FIRST APPEAL	(Seat No - 5)
32	72143/2024	28.08.2024	MATA-61/2024	P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	FIRST APPEAL	(Seat No - 5)
33	72144/2024	28.08.2024	ABLAP L-6630/2024	SK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No - 5)
34	72145/2024	28.08.2024	ABLAP L-8623/2024	AK SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-08-23		(Seat No

						OLD			-5)
35	72146/2024	28.08.2024	WP (C) - 14024/2024	B.K. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	WRIT BRANCH-2	(Seat No - 34)
36	72147/2024	28.08.2024	WPC (OAC) - 3730/2016	H.K. MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	OA Branch	(Seat No - 1)
37	72148/2024	28.08.2024	ABLAP L- 8641/2024	BC PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No - 1)
38	72149/2024	28.08.2024	WP (C) - 14137/2024	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	WRIT BRANCH-3	(Seat No - 28)
39	72150/2024	28.08.2024	ABLAP L- 8624/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No - 28)
40	72151/2024	28.08.2024	WPC (OA) - 567/2018	B. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	OA Branch	(Seat No - 1)
41	72152/2024	28.08.2024	ABLAP L- 8681/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No - 1)
42	72153/2024	28.08.2024	WPC (OAC) - 247/2018	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-03	OA Branch	(Seat No - 1)

43	72154/2024	28.08.2024	ABLAP L-8699/2024	UP BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No - 1)
44	72155/2024	28.08.2024	WPC (OAS) - 46/2016	DINESH KUMAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16	OA Branch	(Seat No - 1)
45	72156/2024	28.08.2024	ABLAP L-8692/2024	GC JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No - 1)
46	72157/2024	28.08.2024	ABLAP L-8625/2024	GC JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No - 1)
47	72158/2024	28.08.2024	WP (C) - 1332/2018	R.C. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2018-03-28		(Seat No - 1)
48	72159/2024	28.08.2024	ABLAP L-5542/2024	T SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No - 1)
49	72160/2024	28.08.2024	ABLAP L-8646/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	BAIL-1	(Seat No - 5)
50	72161/2024	28.08.2024	ABLAP L-8626/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	BAIL-2	(Seat No - 10)
51	72162/2024	28.08.2024	ABLAP L-8695/2024	AK MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-08-23	BAIL-2	(Seat No

						OLD			- 16)
5 2	72163 /2024	28.08.2 024	ABLAP L- 8695/ 2024	AK MISHRA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-23	BAIL- 2	(S ea t No - 16)
5 3	72164 /2024	28.08.2 024	ABLAP L- 8709/ 2024	BYOMAKESH TRIPATHY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-23		(S ea t No - 16)
5 4	72165 /2024	28.08.2 024	ABLAP L- 1152/ 2024	B MISHRA	C.O.	COU RT NO. 11	Order Dtd. 2024- 08-23		(S ea t No - 16)
5 5	72169 /2024	28.08.2 024	BLAPL - 7978/ 2024	KARTIK CHANDRA TRIPATHY	C.O.	COU RT NO. 11	Order Dtd. 2024- 08-27		(S ea t No - 16)
5 6	72170 /2024	28.08.2 024	BLAPL - 7980/ 2024	KARTIK CHANDRA TRIPATHY	C.O.	COU RT NO. 11	Order Dtd. 2024- 08-27		(S ea t No - 16)
5 7	72171 /2024	28.08.2 024	ABLAP L- 8843/ 2024	SK BISWAL	C.O.	COU RT NO. 11	Order Dtd. 2024- 08-27		(S ea t No - 16)
5 8	72172 /2024	28.08.2 024	CRLA- 347/2 019	R.K. BARIK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-27	CRIMI NAL APPEA L	(S ea t No - 6)
5 9	72173 /2024	28.08.2 024	FAO- 47/20	A.K. DAS	C.O.	COU RT	Order Dtd. 2024- 09-24	MISC. APPEA	(S ea

			24			NO. 23		L SEC.	t No - 5)
6 0	72175 /2024	28.08.2 024	CMAPL - 242/2 024	A. DAS	C.O.	COU RT NO. 23	Order Dtd. 2024- 09-05		(S ea t No - 5)
6 1	72176 /2024	28.08.2 024	BLAPL - 7114/ 2024	RAMAKRISHNA NAIK	C.O.	COU RT NO. 23	Order Dtd. 2024- 08-23		(S ea t No - 5)
6 2	72177 /2024	28.08.2 024	WP (C) - 8974/ 2024	BALARAM SINGH	C.O.	COU RT NO. 23	Order Dtd. 2024- 08-23	WRIT BRANC H-1	(S ea t No - 31)
6 3	72178 /2024	28.08.2 024	WP (C) - 9107/ 2024	LAXMI NARAYAN RAYATSINGH	C.O.	COU RT NO. 23	Order Dtd. 2024- 08-23	WRIT BRANC H-3	(S ea t No - 11)
6 4	72179 /2024	28.08.2 024	WP (C) - 9107/ 2024	LAXMI NARAYAN RAYATSINGH	C.O.	COU RT NO. 23	Order Dtd. 2024- 08-23	WRIT BRANC H-3	(S ea t No - 11)
6 5	72181 /2024	28.08.2 024	WP (C) - 9626/ 2024	SANTOSH KUMAR MAHANTY	C.O.	COU RT NO. 23	Order Dtd. 2024- 08-23	WRIT BRANC H-1	(S ea t No - 1)
6 6	72182 /2024	28.08.2 024	WP (C) - 20655 /2024	BIKRAM SAMAL	C.O.	COU RT NO. 1	Order Dtd. 2024- 08-27		(S ea t No - 1)
6 7	72183 /2024	28.08.2 024	WP (C) - 11099 /2024	B. DAS	C.O.	COU RT NO. 23	Order Dtd. 2024- 12-10	WRIT BRANC H-1	(S ea t No

									-3)
68	72185/2024	28.08.2024	WP(C) - 11616/2024	K.C. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-07-24	WRIT BRANCH-7	(Seat No - 15)
69	72186/2024	28.08.2024	WP(C) - 3368/2024	K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH-2	(Seat No - 8)
70	72187/2024	28.08.2024	FAO-11/2024	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	MISC. APPEAL SEC.	(Seat No - 5)
71	72188/2024	28.08.2024	FAO-144/2024	S.K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	MISC. APPEAL SEC.	(Seat No - 9)
72	72189/2024	28.08.2024	BLAPL - 5195/2024	DK SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	BAIL-2	(Seat No - 8)
73	72190/2024	28.08.2024	FAO-326/2024	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	MISC. APPEAL SEC.	(Seat No - 5)
74	72191/2024	28.08.2024	FAO-326/2024	A.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	MISC. APPEAL SEC.	(Seat No - 5)
75	72195/2024	28.08.2024	ABLAP L-8813/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 23	Order Dtd. 2024-08-27		(Seat No - 5)
76	72198/2024	28.08.2024	ABLAP L-	PRAFULLA CHANDRA DAS	C.O.	COURT	Order Dtd. 2024-08-23		(Seat

			8458/ 2024			NO. 23			t No - 5)
7 7	72200 /2024	28.08.2 024	ABLAP L- 8508/ 2024	BALARAM SINGH	C.O.	COU RT NO. 23	Order Dtd. 2024- 08-22		(S ea t No - 5)
7 8	72209 /2024	28.08.2 024	ABLAP L- 8640/ 2024	BALARAM SINGH	C.O.	COU RT NO. 23	Order Dtd. 2024- 08-23		(S ea t No - 5)
7 9	72210 /2024	28.08.2 024	ABLAP L- 8682/ 2024	SAMBEET PATTANAYAK	C.O.	COU RT NO. 23	Order Dtd. 2024- 08-23	BAIL- 2	(S ea t No - 10)
8 0	72212 /2024	28.08.2 024	ABLAP L- 8680/ 2024	SAMBEET PATTANAYAK	C.O.	COU RT NO. 23	Order Dtd. 2024- 08-23	BAIL- 2	(S ea t No - 7)
8 1	72213 /2024	28.08.2 024	ABLAP L- 8684/ 2024	SAMBEET PATTANAYAK	C.O.	COU RT NO. 23	Order Dtd. 2024- 08-23		(S ea t No - 7)
8 2	72215 /2024	28.08.2 024	ABLAP L- 8666/ 2024	ASHOK KUMAR PRADHAN	C.O.	COU RT NO. 23	Order Dtd. 2024- 08-23	BAIL- 2	(S ea t No - 10)
8 3	72217 /2024	28.08.2 024	ABLAP L- 8513/ 2024	PRADEEP KUMAR DAS	C.O.	COU RT NO. 23	Order Dtd. 2024- 08-22	BAIL- 1	(S ea t No - 1)
8 4	72220 /2024	28.08.2 024	WP (C) - 13391 /2023	SATYAPRIYA SAMANTA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 09-11	WRIT BRANC H-4	(S ea t No -)

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8 5	72221 /2024	28.08.2 024	CRLMC - 2853/ 2024	SUBHRA NARAYAN GAYA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-21	CRIMI NAL MISC	(S ea t No - 2)
8 6	72223 /2024	28.08.2 024	ABLAP L- 8697/ 2024	BALARAM SINGH	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-23	BAIL- 1	(S ea t No - 6)
8 7	72225 /2024	28.08.2 024	ABLAP L- 8523/ 2024	PRADEEP KUMAR PANDA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-22		(S ea t No - 6)
8 8	72233 /2024	28.08.2 024	WP (C) - 5798/ 2012	S.K. MOHANTY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-27	WRIT BRANC H-8	(S ea t No - 40)
8 9	72234 /2024	28.08.2 024	WP (C) - 19311 /2024	BRAJAKISHORE SINGH	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-20		(S ea t No - 40)
9 0	72236 /2024	28.08.2 024	WP (C) - 5799/ 2012	S.K. MOHANTY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-27	WRIT BRANC H-8	(S ea t No - 40)
9 1	72237 /2024	28.08.2 024	WP (C) - 20425 /2024	S. DAS	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-23		(S ea t No - 40)
9 2	72238 /2024	28.08.2 024	WP (C) - 5796/ 2012	SANTOSH KU.MOHANTY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-27	WRIT BRANC H-8	(S ea t No - -

									40)
93	72239/2024	28.08.2024	WP (C) - 20237/2024	P. L. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No - 40)
94	72240/2024	28.08.2024	WP (C) - 20235/2024	P. L. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No - 40)
95	72242/2024	28.08.2024	WP (C) - 19084/2024	N. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No - 40)
96	72244/2024	28.08.2024	WP (C) - 5797/2012	S.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	WRIT BRANCH-8	(Seat No - 40)
97	72245/2024	28.08.2024	WP (C) - 19561/2024	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No - 40)
98	72247/2024	28.08.2024	WP (C) - 20167/2024	B.K. DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No - 40)
99	72248/2024	28.08.2024	CRLRE V- 427/2024	SURYAKANTA DWIBEDI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22	CRIMINAL REVISION	(Seat No - 3)
100	72250/2024	28.08.2024	WP (C) - 19925	K. PARIDA	C.O.	COURT NO.	Order Dtd. 2024-08-23		(Seat

			/2024			2 OLD			No - 3)
1 0 1	72251 /2024	28.08.2 024	WP (C) - 19915 /2024	B.K. DALAI	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-23		(S ea t No - 3)
1 0 2	72252 /2024	28.08.2 024	WP (C) - 19940 /2024	K. PARIDA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-23		(S ea t No - 3)
1 0 3	72253 /2024	28.08.2 024	CMP- 860/2 024	PRAFULLA KUMAR KAR	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-23		(S ea t No - 3)
1 0 4	72255 /2024	28.08.2 024	WP (C) - 19790 /2024	B.K. DALAI	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-23		(S ea t No - 3)
1 0 5	72256 /2024	28.08.2 024	WP (C) - 20363 /2024	K. PARIDA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-23		(S ea t No - 3)
1 0 6	72257 /2024	28.08.2 024	WP (C) - 20142 /2024	B.K. DALAI	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-23		(S ea t No - 3)
1 0 7	72258 /2024	28.08.2 024	WP (C) - 20495 /2024	BIJAY KUMAR MOHANTY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-22		(S ea t No - 3)
1 0 8	72259 /2024	28.08.2 024	WP (C) - 20304 /2024	K. PARIDA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-23		(S ea t No - 3)
1 0 0	72260 /2024	28.08.2 024	WP (C) -	B.K. DALAI	C.O.	COU RT	Order Dtd. 2024- 08-23		(S ea

9			20156 /2024			NO. 2 OLD			t No - 3)
1 1 0	72262 /2024	28.08.2 024	WP (C) - 6235/ 2012	M/S.GYANENDRA CH.SWAIN	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-27	WRIT BRANC H-3	(S ea t No - 13)
1 1 1	72263 /2024	28.08.2 024	WP (C) - 6235/ 2012	M.R. BARIK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-27	WRIT BRANC H-3	(S ea t No - 13)
1 1 2	72265 /2024	28.08.2 024	CRLRE V- 355/2 024	B.K. PATI	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-23	CRIMI NAL REVIS ION	(S ea t No - 5)
1 1 3	72266 /2024	28.08.2 024	ABLAP L- 8509/ 2024	P. K. BARIK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-22		(S ea t No - 5)
1 1 4	72267 /2024	28.08.2 024	WP (C) - 13415 /2024	G.C. JENA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-22	WRIT BRANC H-4	(S ea t No - 19)
1 1 5	72268 /2024	28.08.2 024	WP (C) - 18314 /2024	H.K. PATRA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-23	WRIT BRANC H-4	(S ea t No - 19)
1 1 6	72270 /2024	28.08.2 024	WP (C) - 15782 /2024	M.R. ROUTRAY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-22	WRIT BRANC H-6	(S ea t No - 16)
1 1 1	72271 /2024	28.08.2 024	WP (C) -	M.R. ROUTRAY	C.O.	COU RT	Order Dtd. 2024- 08-22	WRIT BRANC	(S ea

7			14102 /2024			NO. 2 OLD		H-3	t No - 28)
1 1 8	72272 /2024	28.08.2 024	WP (C) - 15418 /2024	B. SAMAL	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-23	WRIT BRANC H-2	(S ea t No - 7)
1 1 9	72273 /2024	28.08.2 024	WP (C) - 13293 /2024	SAPAN KUMAR PAL	C.O.	COU RT NO. 10	Order Dtd. 2024- 10-01	WRIT BRANC H-2	(S ea t No - 45)
1 2 0	72274 /2024	28.08.2 024	WP (C) - 16878 /2024	P.K. NAYAK	C.O.	COU RT NO. 10	Order Dtd. 2024- 09-05	WRIT BRANC H-2	(S ea t No - 9)
1 2 1	72275 /2024	28.08.2 024	WP (C) - 14975 /2024	RAMAKANTA SARANGI	C.O.	COU RT NO. 10	Order Dtd. 2024- 10-01	WRIT BRANC H-5	(S ea t No - 20)
1 2 2	72276 /2024	28.08.2 024	WP (C) - 15672 /2024	RAMAKANTA SARANGI	C.O.	COU RT NO. 10	Order Dtd. 2024- 10-01	WRIT BRANC H-4	(S ea t No - 17)
1 2 3	72277 /2024	28.08.2 024	WP (C) - 16630 /2024	RAMAKANTA SARANGI	C.O.	COU RT NO. 10	Order Dtd. 2024- 10-01	WRIT BRANC H-8	(S ea t No - 42)
1 2 4	72278 /2024	28.08.2 024	ABLAP L- 8504/ 2024	SARAT DASH	C.O.	COU RT NO. 10	Order Dtd. 2024- 08-22	BAIL- 1	(S ea t No - 6)
1 2	72279 /2024	28.08.2 024	ABLAP L-	SARAT DASH	C.O.	COU RT	Order Dtd. 2024- 08-23	BAIL- 1	(S ea

5			8652/ 2024			NO. 10			t No - 5)
1 2 6	72280 /2024	28.08.2 024	RSA- 90/20 24	P.K. MISHRA	C.O.	COU RT NO. 11	Order Dtd. 2024- 11-25	SECON D APPEA L	(S ea t No - 4)
1 2 7	72281 /2024	28.08.2 024	RSA- 369/2 014	T. BAG	C.O.	COU RT NO. 11	Order Dtd. 2024- 09-09	SECON D APPEA L	(S ea t No - 3)
1 2 8	72282 /2024	28.08.2 024	RSA- 86/20 24	D. NAYAK	C.O.	COU RT NO. 11	Order Dtd. 2024- 11-18	SECON D APPEA L	(S ea t No - 4)
1 2 9	72283 /2024	28.08.2 024	RSA- 150/2 024	D. NAYAK	C.O.	COU RT NO. 11	Order Dtd. 2024- 11-25	SECON D APPEA L	(S ea t No - 5)
1 3 0	72284 /2024	28.08.2 024	RSA- 395/2 023	R.C. MALLICK	C.O.	COU RT NO. 11	Order Dtd. 2024- 11-18	SECON D APPEA L	(S ea t No - 1)
1 3 1	72285 /2024	28.08.2 024	ABLAP L- 5517/ 2024	SARAT DASH	C.O.	COU RT NO. 5	Order Dtd. 2024- 08-23		(S ea t No - 1)
1 3 2	72286 /2024	28.08.2 024	RSA- 67/20 24	P.C. MOHANTY	C.O.	COU RT NO. 7	Order Dtd. 2024- 09-23		(S ea t No - 1)
1 3 3	72287 /2024	28.08.2 024	ABLAP L- 8146/ 2024	SARAT DASH	C.O.	COU RT NO. 7	Order Dtd. 2024- 08-23		(S ea t No - 1)
1	72288	28.08.2	ABLAP	AMLAN SHAKTI	C.O.	COU	Order Dtd. 2024-		(S

34	/2024	024	L-8647/2024	PAUL		RT NO. 7	08-23		eat No - 1)
135	72289/2024	28.08.2024	WP (C) - 35267/2020	TRILOCHAN NANDA	C.O.	COURT NO. 11	Order Dtd. 2024-07-29	WRIT BRANCH-1	(Seat No - 31)
136	72290/2024	28.08.2024	TRP (C) - 174/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2024-08-23		(Seat No - 31)
137	72291/2024	28.08.2024	WP (C) - 19604/2024	B. RATH	C.O.	COURT NO. 6	Order Dtd. 2024-08-30		(Seat No - 31)
138	72292/2024	28.08.2024	ABLAP L-6867/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22	BAIL-1	(Seat No - 2)
139	72293/2024	28.08.2024	BLAPL - 7045/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	BAIL-1	(Seat No - 4)
140	72294/2024	28.08.2024	ABLAP L-8627/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No - 4)
141	72295/2024	28.08.2024	ABLAP L-8683/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No - 4)
142	72296/2024	28.08.2024	WP (C) - 19219	A. K. SAHOO	C.O.	COURT NO.	Order Dtd. 2024-08-27		(Seat

			/2024			2 OLD			No - 4)
1 4 3	72297 /2024	28.08.2 024	ABLAP L- 8645/ 2024	SRINIBASH MOHANTY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-23	BAIL- 1	(S ea t No - 5)
1 4 4	72298 /2024	28.08.2 024	WP (C) - 20204 /2024	M. NAYAK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-21		(S ea t No - 5)
1 4 5	72299 /2024	28.08.2 024	ABLAP L- 8490/ 2024	PRASANT KUMAR BARIK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-23		(S ea t No - 5)
1 4 6	72300 /2024	28.08.2 024	ABLAP L- 8688/ 2024	H. K. PATRA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-23		(S ea t No - 5)
1 4 7	72301 /2024	28.08.2 024	WP (C) - 20083 /2024	B. RATH	C.O.	COU RT NO. 6	Order Dtd. 2024- 08-30		(S ea t No - 5)
1 4 8	72302 /2024	28.08.2 024	ABLAP L- 8694/ 2024	H. K. PATRA	C.O.	COU RT NO. 6	Order Dtd. 2024- 08-23	BAIL- 2	(S ea t No - 7)
1 4 9	72303 /2024	28.08.2 024	WP (C) - 19450 /2024	K. R. JENA	C.O.	COU RT NO. 6	Order Dtd. 2024- 08-16		(S ea t No - 7)
1 5 0	72304 /2024	28.08.2 024	BLAPL - 7262/ 2024	S. PANDA	C.O.	COU RT NO. 6	Order Dtd. 2024- 08-23		(S ea t No - 7)
1 5 5	72305 /2024	28.08.2 024	ABLAP L-	DURGADATTA MOHAPATRA	C.O.	COU RT	Order Dtd. 2024- 08-23		(S ea

1			8643/ 2024			NO. 6			t No - 7)
1 5 2	72307 /2024	28.08.2 024	WP (C) - 16636 /2024	T. BAG	C.O.	COU RT NO. 6	Order Dtd. 2024- 08-27	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 0)
1 5 3	72308 /2024	28.08.2 024	WP (C) - 18270 /2024	T. BAG	C.O.	COU RT NO. 1	Order Dtd. 2024- 09-02		(S ea t No - 11 0)
1 5 4	72309 /2024	28.08.2 024	WP (C) - 3626/ 2024	D.K. JENA	C.O.	COU RT NO. 1	Order Dtd. 2024- 08-27	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 0)
1 5 5	72310 /2024	28.08.2 024	MATA- 9/201 7	H.K. DAS	C.O.	COU RT NO. 22	Order Dtd. 2024- 09-24	FIRST APPEA L	(S ea t No - 2)
1 5 6	72311 /2024	28.08.2 024	WP (C) - 3626/ 2024	T.K. NAYAK	C.O.	COU RT NO. 22	Order Dtd. 2024- 08-27	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 0)
1 5 7	72312 /2024	28.08.2 024	WP (C) - 20364 /2024	T.K. NAYAK	C.O.	COU RT NO. 22	Order Dtd. 2024- 08-27		(S ea t No - 11 0)
1 5 8	72313 /2024	28.08.2 024	WP (C) - 20364 /2024	BIKRAM BEHERA	C.O.	COU RT NO. 22	Order Dtd. 2024- 08-27		(S ea t No - 11 0)
1	72314	28.08.2	WP (C)	P.K. DASH	C.O.	COU	Order Dtd. 2024-	WRIT	(S

59	/2024	024	- 14941 /2024			RT NO. 3 OLD	09-17	BRANCH (DIVISION BENCH -2)	eat No - 11 5)
160	72315 /2024	28.08.2 024	WP (C) - 14614 /2024	P.K. DASH	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024- 09-17	WRIT BRANCH (DIVISION BENCH -2)	(S eat No - 11 2)
161	72316 /2024	28.08.2 024	RVWPE T- 107/2 024	K.N. SAHOO	C.O.	COU RT NO. 1	Order Dtd. 2024- 09-19	CIVIL REVIS ION	(S eat No - 1)
162	72317 /2024	28.08.2 024	WP (C) - 14942 /2024	P.CH. DAS	C.O.	COU RT NO. 1	Order Dtd. 2024- 08-27	WRIT BRANCH (DIVISION BENCH -2)	(S eat No - 11 5)
163	72318 /2024	28.08.2 024	WP (C) - 14942 /2024	B.K. PATI	C.O.	COU RT NO. 1	Order Dtd. 2024- 08-27	WRIT BRANCH (DIVISION BENCH -2)	(S eat No - 11 5)
164	72319 /2024	28.08.2 024	WP (C) - 14942 /2024	G. SUNDARA	C.O.	COU RT NO. 1	Order Dtd. 2024- 08-27	WRIT BRANCH (DIVISION BENCH -2)	(S eat No - 11 5)
165	72320 /2024	28.08.2 024	ABLAP L- 5564/ 2024	DILLIP SAMAL	C.O.	COU RT NO. 1	Order Dtd. 2024- 08-12		(S eat No - 11 5)
166	72321 /2024	28.08.2 024	RSA- 150/2 024	B K PANDA	C.O.	COU RT NO. 11	Order Dtd. 2024- 08-27	SECON D APPEA L	(S eat No - 11 5)

167	72322/2024	28.08.2024	WP (C) - 20528/2024	B. K. PARDHI	C.O.	COURT NO. 10	Order Dtd. 2024-10-01	(Seat No - 5)
168	72323/2024	28.08.2024	WP (C) - 20485/2024	K. K. PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-08-23	(Seat No - 5)
169	72324/2024	28.08.2024	WP (C) - 20451/2024	S. K. SAHU	C.O.	COURT NO. 10	Order Dtd. 2024-10-01	(Seat No - 5)
170	72326/2024	28.08.2024	WP (C) - 20387/2024	D. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-08-23	(Seat No - 5)
171	72327/2024	28.08.2024	WP (C) - 20387/2024	U. CHHOTORAY	C.O.	COURT NO. 10	Order Dtd. 2024-08-23	(Seat No - 5)
172	72328/2024	28.08.2024	WP (C) - 20201/2024	S. K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-08-29	(Seat No - 5)
173	72329/2024	28.08.2024	WP (C) - 20370/2024	A. K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-08-23	(Seat No - 5)
174	72331/2024	28.08.2024	WP (C) - 20016/2024	L. ACHARI	C.O.	COURT NO. 10	Order Dtd. 2024-09-12	(Seat No - 5)
175	72332/2024	28.08.2024	WP (C) - 20326/2024	BK	C.O.	COURT NO. 10		(Seat No -)

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176	72333/2024	28.08.2024	WP (C) - 20291/2024	RABI SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-08-27		(Seat No - 5)
177	72334/2024	28.08.2024	WP (C) - 20320/2024	BK	C.O.	COURT NO. 10	Order Dtd. 2024-08-23		(Seat No - 5)
178	72335/2024	28.08.2024	WP (C) - 20313/2024	BRAJA KISHOR PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-08-23		(Seat No - 5)
179	72336/2024	28.08.2024	WP (C) - 19684/2024	B.C. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-08-16		(Seat No - 5)
180	72337/2024	28.08.2024	WP (C) - 20315/2024	BK	C.O.	COURT NO. 10	Order Dtd. 2024-08-23		(Seat No - 5)
181	72338/2024	28.08.2024	WP (C) - 19375/2024	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-08-13		(Seat No - 5)
182	72339/2024	28.08.2024	WP (C) - 19700/2024	J. PARDHAN	C.O.	COURT NO. 10	Order Dtd. 2024-08-22		(Seat No - 5)
183	72340/2024	28.08.2024	WP (C) - 20005/2024	D. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-08-22		(Seat No - 5)
184	72341/2024	28.08.2024	ABLAP L- 8829/2024	J KAMILA	C.O.	COURT NO. 10	Order Dtd. 2024-08-27	BAIL-2	(Seat No

									- 12)
1 8 5	72342 /2024	28.08.2 024	ABLAP L- 8817/ 2024	MRUTUNJAYA MOHANTY	C.O.	COU RT NO. 10	Order Dtd. 2024- 08-27		(S ea t No - 12)
1 8 6	72343 /2024	28.08.2 024	WP (C) - 19582 /2024	M. R. ROUTRAY	C.O.	COU RT NO. 10	Order Dtd. 2024- 08-23		(S ea t No - 12)
1 8 7	72344 /2024	28.08.2 024	ABLAP L- 8807/ 2024	RK BARIK	C.O.	COU RT NO. 10	Order Dtd. 2024- 08-27	BAIL- 2	(S ea t No - 11)
1 8 8	72345 /2024	28.08.2 024	ABLAP L- 8794/ 2024	RK BARIK	C.O.	COU RT NO. 10	Order Dtd. 2024- 08-27		(S ea t No - 11)
1 8 9	72346 /2024	28.08.2 024	ABLAP L- 8818/ 2024	MRUTUNJAYA MOHANTY	C.O.	COU RT NO. 2 OLD	Order Dtd. 9999- 12-31	BAIL- 1	(S ea t No - 3)
1 9 0	72347 /2024	28.08.2 024	ABLAP L- 8803/ 2024	BIJAY KU DALEI	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-27	BAIL- 2	(S ea t No - 8)
1 9 1	72348 /2024	28.08.2 024	ABLAP L- 6333/ 2024	RK MALLICK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-23	BAIL- 2	(S ea t No - 9)
1 9 2	72349 /2024	28.08.2 024	ABLAP L- 8719/ 2024	K P BEHERA	C.O.	COU RT NO. 2	Order Dtd. 2024- 08-27		(S ea t No

						OLD			-9)
193	72350/2024	28.08.2024	ABLAP L-8740/2024	A PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Seat No - 9)
194	72351/2024	28.08.2024	BLAPL - 7961/2024	AKSHAYA KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Seat No - 9)
195	72352/2024	28.08.2024	ABLAP L-8718/2024	K P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	BAIL-1	(Seat No - 1)
196	72353/2024	28.08.2024	BLAPL - 7985/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	BAIL-2	(Seat No - 8)
197	72354/2024	28.08.2024	ABLAP L-8601/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No - 8)
198	72355/2024	28.08.2024	BLAPL - 7948/2024	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	BAIL-1	(Seat No - 4)
199	72356/2024	28.08.2024	BLAPL - 7945/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Seat No - 4)
200	72357/2024	28.08.2024	ABLAP L-8597/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No - 4)
201	72358/2024	28.08.2024	ABLAP L-8809/	NC SINHA	C.O.	COURT NO.	Order Dtd. 2024-08-27	BAIL-2	(Seat

			2024			2 OLD			No - 11)
2 0 2	72359 /2024	28.08.2 024	ABLAP L- 8841/ 2024	SURYAKANTA SAHOO	C.O.	COU RT NO. 2 OLD	Order Dtd. 9999- 12-31		(S ea t No - 11)
2 0 3	72360 /2024	28.08.2 024	ABLAP L- 8736/ 2024	AK MOHANTY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-27		(S ea t No - 11)
2 0 4	72361 /2024	28.08.2 024	ABLAP L- 8731/ 2024	B BEHERA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-27		(S ea t No - 11)
2 0 5	72362 /2024	28.08.2 024	CRLRE V- 364/2 024	B. B. MALLICK	C.O.	COU RT NO. 6	Order Dtd. 2024- 09-25		(S ea t No - 11)
2 0 6	72363 /2024	28.08.2 024	ABLAP L- 8833/ 2024	HK TRIPATHY	C.O.	COU RT NO. 6	Order Dtd. 2024- 08-27	BAIL- 1	(S ea t No - 2)
2 0 7	72364 /2024	28.08.2 024	CRLRE V- 407/2 024	S. BARIK	C.O.	COU RT NO. 10	Order Dtd. 2024- 09-10		(S ea t No - 2)
2 0 8	72365 /2024	28.08.2 024	ABLAP L- 8834/ 2024	SK MOHAPATRA	C.O.	COU RT NO. 10	Order Dtd. 2024- 08-27	BAIL- 1	(S ea t No - 4)
2 0 9	72366 /2024	28.08.2 024	CRLRE V- 384/2	B. B. MALLICK	C.O.	COU RT NO.	Order Dtd. 2024- 09-25		(S ea t

			024			6			No-4)
210	72367/2024	28.08.2024	ABLAP L-8844/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Seat No-4)
211	72368/2024	28.08.2024	CRLRE V-373/2024	B. B. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-09-25		(Seat No-4)
212	72369/2024	28.08.2024	ABLAP L-1660/2024	MR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-08-27		(Seat No-4)
213	72371/2024	28.08.2024	ABLAP L-8826/2024	JP KAR	C.O.	COURT NO. 6	Order Dtd. 2024-08-27		(Seat No-4)
214	72372/2024	28.08.2024	ABLAP L-8823/2024	GR PATRA	C.O.	COURT NO. 6	Order Dtd. 2024-08-27	BAIL-2	(Seat No-10)
215	72373/2024	28.08.2024	ABLAP L-8836/2024	AKSHAYA KUMAR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-08-27		(Seat No-10)
216	72374/2024	28.08.2024	ABLAP L-8796/2024	RANJIT MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-08-27		(Seat No-10)
217	72375/2024	28.08.2024	ABLAP L-8837/2024	MM NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	BAIL-2	(Seat No-)

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2 1 8	72376 /2024	28.08.2 024	ABLAP L- 8802/ 2024	S MOHANTY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-27	BAIL- 2	(S ea t No - 8)
2 1 9	72377 /2024	28.08.2 024	ABLAP L- 8802/ 2024	A SAHOO	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-27	BAIL- 2	(S ea t No - 8)
2 2 0	72378 /2024	28.08.2 024	ABLAP L- 8828/ 2024	R DAS	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-27		(S ea t No - 8)
2 2 1	72379 /2024	28.08.2 024	BLAPL - 7986/ 2024	SRINIBAS PARIJA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-27	BAIL- 1	(S ea t No - 3)
2 2 2	72381 /2024	28.08.2 024	BLAPL - 1317/ 2024	B DAS	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-27		(S ea t No - 3)
2 2 3	72382 /2024	28.08.2 024	BLAPL - 2389/ 2024	HK BHOL	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-27		(S ea t No - 3)
2 2 4	72383 /2024	28.08.2 024	BLAPL - 7706/ 2024	BB MALLICK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-22		(S ea t No - 3)
2 2 5	72384 /2024	28.08.2 024	WP (C) - 31625 /2023	P.K. NAYAK	C.O.	COU RT NO. 11	Order Dtd. 2024- 09-05	WRIT BRANC H-5	(S ea t No - 21)
2 2 6	72385 /2024	28.08.2 024	WP (C) - 10211	P.K. NAYAK	C.O.	COU RT NO.	Order Dtd. 2024- 09-05	WRIT BRANC H-7	(S ea t

			/2024			2 OLD			No - 5)
2 2 7	72386 /2024	28.08.2 024	WP (C) - 17299 /2024	DILIP KUMAR SAHU	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-22	WRIT BRANC H-6	(S ea t No - 26)
2 2 8	72387 /2024	28.08.2 024	WP (C) - 14826 /2024	M. MISHRA	C.O.	COU RT NO. 10	Order Dtd. 2024- 07-02	WRIT BRANC H-4	(S ea t No - 17)
2 2 9	72388 /2024	28.08.2 024	WP (C) - 14826 /2024	MAHITOSH SINHA	C.O.	COU RT NO. 10	Order Dtd. 2024- 07-02	WRIT BRANC H-4	(S ea t No - 17)
2 3 0	72389 /2024	28.08.2 024	ABLAP L- 8842/ 2024	RK BEHERA	C.O.	COU RT NO. 10	Order Dtd. 2024- 08-27		(S ea t No - 17)
2 3 1	72390 /2024	28.08.2 024	WP (C) - 17184 /2024	J.R. BEHERA	C.O.	COU RT NO. 10	Order Dtd. 2024- 08-23	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 5)
2 3 2	72391 /2024	28.08.2 024	BLAPL - 13037 /2023	B.B. MALLICK	C.O.	COU RT NO. 10	Order Dtd. 2024- 08-27	BAIL- 2	(S ea t No - 11)
2 3 3	72392 /2024	28.08.2 024	CRLRE V- 127/2 024	A.K. JATI	C.O.	COU RT NO. 15	Order Dtd. 2024- 07-30	CRIMI NAL REVIS ION	(S ea t No - 4)
2 3	72394 /2024	28.08.2 024	CRLRE V-	A.K. JATI	C.O.	COU RT	Order Dtd. 2024- 07-30	CRIMI NAL	(S ea

4			126/2024			NO. 15		REVISION	t No - 4)
235	72395/2024	28.08.2024	CRLMC - 1921/2022	BIJAYA KUMAR ROUTRAY	C.O.	COURT NO. 24	Order Dtd. 2024-09-24	CRIMINAL MISC	(Seat No - 4)
236	72396/2024	28.08.2024	CRLMC - 4597/2023	P.N. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2024-08-27	CRIMINAL MISC	(Seat No - 5)
237	72397/2024	28.08.2024	CRLMC - 4599/2023	P.N. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2024-08-27	CRIMINAL MISC	(Seat No - 5)
238	72398/2024	28.08.2024	WP (C) - 15782/2024	R.K. BISOI	C.O.	COURT NO. 24	Order Dtd. 2024-08-22	WRIT BRANCH-6	(Seat No - 16)
239	72399/2024	28.08.2024	CRLMC - 782/2024	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-09-18	CRIMINAL MISC	(Seat No - 3)
240	72401/2024	28.08.2024	CRLMC - 3117/2023	P.C. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-09-17	CRIMINAL MISC	(Seat No - 5)
241	72402/2024	28.08.2024	CRLMC - 982/2024	L.D. SAHOO A	C.O.	COURT NO. 11	Order Dtd. 2024-08-27		(Seat No - 5)
242	72403/2024	28.08.2024	CRLMC - 4155/2023	K.N. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-09-20	CRIMINAL MISC	(Seat No - 7)

2 4 3	72404 /2024	28.08.2 024	CRLMC - 4169/ 2023	K.N. SAHOO	C.O.	COU RT NO. 15	Order Dtd. 2024- 09-20	CRIMI NAL MISC	(S ea t No - 7)
2 4 4	72405 /2024	28.08.2 024	CRLMP - 471/2 024	PURNA CHANDRA BEHERA	C.O.	COU RT NO. 15	Order Dtd. 2024- 08-20	WRIT BRANC H-5	(S ea t No - 21)
2 4 5	72407 /2024	28.08.2 024	CRLA- 1012/ 2022	SAROJ KUMAR PADHI, M/S MANORANJAN MISHRA, R B SINHA, B MISHRA	C.O.	COU RT NO. 15	Order Dtd. 2024- 08-21	CRIMI NAL APPEA L	(S ea t No - 7)
2 4 6	72408 /2024	28.08.2 024	CRLA- 925/2 022	H.K. MALLICK	C.O.	COU RT NO. 15	Order Dtd. 2024- 08-21	CRIMI NAL APPEA L	(S ea t No - 7)
2 4 7	72409 /2024	28.08.2 024	ABLAP L- 5466/ 2023	C.K. ROUT	C.O.	COU RT NO. 2	Order Dtd. 2023- 06-27	BAIL- 1	(S ea t No - 5)
2 4 8	72410 /2024	28.08.2 024	WP (C) - 16114 /2024	J. SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024- 08-27	WRIT BRANC H-2	(S ea t No - 8)
2 4 9	72411 /2024	28.08.2 024	WP (C) - 5440/ 2024	K.C. PANDA	C.O.	COU RT NO. 2	Order Dtd. 2024- 08-27	WRIT BRANC H-1	(S ea t No - 2)
2 5 0	72412 /2024	28.08.2 024	WP (C) - 9570/ 2017	DILLIP SAMAL	C.O.	COU RT NO. 2	Order Dtd. 2024- 08-27	WRIT BRANC H-8	(S ea t No - 39)
2 5 1	72413 /2024	28.08.2 024	WP (C) - 26785	P. BEHERA	C.O.	COU RT NO.	Order Dtd. 2024- 08-27	WRIT BRANC H-8	(S ea t

			/2023			2			No - 42)
252	72414/2024	28.08.2024	WP (C) - 18811/2021	RANJIT SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-08-23	WRIT BRANCH-6	(Seat No - 24)
253	72415/2024	28.08.2024	WP (C) - 18811/2021	RANJIT SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-08-23	WRIT BRANCH-6	(Seat No - 24)
254	72416/2024	28.08.2024	WP (C) - 41963/2023	S. SETHI	C.O.	COURT NO. 2	Order Dtd. 2024-08-16	WRIT BRANCH-7	(Seat No - 15)
255	72418/2024	28.08.2024	WP (C) - 41963/2023	PRABIR KUMAR RAY, A.K.SETHY, D.P.BH ANJA, S.P.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-08-16	WRIT BRANCH-7	(Seat No - 15)
256	72419/2024	28.08.2024	CRLMC - 3117/2023	BABULI SAHU	C.O.	COURT NO. 11		CRIMINAL MISC	(Seat No - 5)
257	72420/2024	28.08.2024	WP (C) - 41963/2023	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-08-16	WRIT BRANCH-7	(Seat No - 15)
258	72421/2024	28.08.2024	WP (C) - 20891/2012	A.K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-08-27	WRIT BRANCH-2	(Seat No - 8)
259	72422/2024	28.08.2024	WP (C) -	KSHIEITH	C.O.	COURT	Order Dtd. 2024-08-27	WRIT BRANCH	(Seat

9			33882 /2021			NO. 11		H-3	t No - 28)
2 6 0	72423 /2024	28.08.2 024	WP (C) - 5798/ 2012	A. SAHOO	C.O.	COU RT NO. 11	Order Dtd. 2024- 08-27	WRIT BRANC H-8	(S ea t No - 40)
2 6 1	72424 /2024	28.08.2 024	WP (C) - 5797/ 2012	A. SAHOO	C.O.	COU RT NO. 11	Order Dtd. 2024- 08-27	WRIT BRANC H-8	(S ea t No - 40)
2 6 2	72425 /2024	28.08.2 024	WP (C) - 5799/ 2012	A. SAHOO	C.O.	COU RT NO. 11	Order Dtd. 2024- 08-27	WRIT BRANC H-8	(S ea t No - 40)
2 6 3	72426 /2024	28.08.2 024	WP (C) - 5796/ 2012	A. SAHOO	C.O.	COU RT NO. 11	Order Dtd. 2024- 08-27	WRIT BRANC H-8	(S ea t No - 40)
2 6 4	72427 /2024	28.08.2 024	WA- 1246/ 2022	M.R. SAHOO	C.O.	COU RT NO. 11	Order Dtd. 2024- 07-18	WRIT APPEA L	(S ea t No - 6)
2 6 5	72428 /2024	28.08.2 024	WP (C) - 12102 /2024	H. JENA	C.O.	COU RT NO. 11	Order Dtd. 2024- 08-21	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 10 9)
2 6 6	72430 /2024	28.08.2 024	WP (C) - 11827 /2024	H. JENA	C.O.	COU RT NO. 11	Order Dtd. 2024- 08-21	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 6)

267	72431/2024	28.08.2024	CONTC - 5792/2021	M/S.NIRANJAN MAHARANA	C.O.	COURT NO. 11	Order Dtd. 2024-08-23	CONTE MPT	(Seat No - 3)
268	72432/2024	28.08.2024	WA-1077/2023	B.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-08-05	WRIT APPEAL	(Seat No - 7)
269	72433/2024	28.08.2024	WA-1078/2023	B.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-08-05	WRIT APPEAL	(Seat No - 7)
270	72434/2024	28.08.2024	WA-1080/2023	B.K. PANDA	C.O.	COURT NO. 11		WRIT APPEAL	(Seat No - 7)
271	72435/2024	28.08.2024	CMP-548/2024	S. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-27	WRIT BRANCH-3	(Seat No - 14)
272	72436/2024	28.08.2024	CMP-359/2024	ACHYUTANANDA PATTANAIK	C.O.	COURT NO. 20	Order Dtd. 2024-11-12	WRIT BRANCH-1	(Seat No - 30)
273	72438/2024	28.08.2024	CMP-788/2024	SANJEEV UDGATA	C.O.	COURT NO. 20	Order Dtd. 2024-08-27	WRIT BRANCH-5	(Seat No - 23)
274	72441/2024	28.08.2024	CMP-625/2023	K.N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	WRIT BRANCH-3	(Seat No - 28)
2	72443	28.08.2024	CMP-	P.K. BARIK	C.O.	COU	Order Dtd. 2024-	WRIT	(S

75	/2024	024	568/2024			RT NO. 2 OLD	08-27	BRANCH-3	eat No - 14)
276	72445/2024	28.08.2024	ABLAP L-8596/2024	HK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No - 14)
277	72446/2024	28.08.2024	CMP-552/2024	P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	WRIT BRANCH-3	(Seat No - 14)
278	72447/2024	28.08.2024	CMP-495/2024	P. BASTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	WRIT BRANCH-2	(Seat No - 6)
279	72450/2024	28.08.2024	CMP-127/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22	WRIT BRANCH-7	(Seat No - 15)
280	72453/2024	28.08.2024	CRLMC - 3097/2024	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Seat No - 15)
281	72457/2024	28.08.2024	ABLAP L-8821/2024	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Seat No - 15)
282	72470/2024	28.08.2024	ABLAP L-8628/2024	ASHOK KUMAR SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No - 15)

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283	72471/2024	28.08.2024	WP (C) - 20514/2024	S. M. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	(Seat No - 15)
284	72472/2024	28.08.2024	WP (C) - 20506/2024	S. M. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	(Seat No - 15)
285	72473/2024	28.08.2024	WP (C) - 20503/2024	S. M. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	(Seat No - 15)
286	72475/2024	28.08.2024	WP (C) - 20512/2024	S. M. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	(Seat No - 15)
287	72477/2024	28.08.2024	BLAPL - 3897/2024	MK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-08	(Seat No - 15)
288	72479/2024	28.08.2024	BLAPL - 6079/2024	L ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	(Seat No - 15)
289	72480/2024	28.08.2024	WP (C) - 20655/2024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-09-09	(Seat No - 15)
290	72482/2024	28.08.2024	WP (C) - 19486	BRAJA KISHOR PANDA	C.O.	COURT NO.	Order Dtd. 2024-08-16	(Seat

			/2024			1			No - 15)
291	72483/2024	28.08.2024	WP (C) - 19536/2024	S. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-08-27		(Seat No - 15)
292	72484/2024	28.08.2024	WP (C) - 19560/2024	BRAJA KISHOR PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-08-16		(Seat No - 15)
293	72485/2024	28.08.2024	WP (C) - 19766/2024	BRAJA KISHOR PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-08-16		(Seat No - 15)
294	72486/2024	28.08.2024	WP (C) - 19749/2024	BRAJA KISHOR PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-08-16		(Seat No - 15)
295	72487/2024	28.08.2024	WP (C) - 19752/2024	BRAJA KISHOR PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-08-16		(Seat No - 15)
296	72488/2024	28.08.2024	BLAPL - 7904/2024	ANITA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-27	BAIL-1	(Seat No - 2)
297	72489/2024	28.08.2024	WP (C) - 20249/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-08-27		(Seat No - 2)
299	72490/2024	28.08.2024	WP (C) -	SITANSU MOHAN SINGH	C.O.	COURT	Order Dtd. 2024-08-27		(Seat

8			20247 /2024			NO. 1			t No - 2)
2 9 9	72491 /2024	28.08.2 024	BLAPL - 7905/ 2024	ANITA SAHOO	C.O.	COU RT NO. 1	Order Dtd. 2024- 08-27		(S ea t No - 2)
3 0 0	72492 /2024	28.08.2 024	BLAPL - 8015/ 2024	N SAHOO	C.O.	COU RT NO. 1	Order Dtd. 2024- 08-27		(S ea t No - 2)
3 0 1	72494 /2024	28.08.2 024	CRLMC - 2808/ 2024	D. SAMAL	C.O.	COU RT NO. 1	Order Dtd. 2024- 08-21		(S ea t No - 2)
3 0 2	72497 /2024	28.08.2 024	WP (C) - 20462 /2024	C. RANA	C.O.	COU RT NO. 1	Order Dtd. 2024- 08-23		(S ea t No - 2)
3 0 3	72499 /2024	28.08.2 024	CRLMC - 3069/ 2024	A. K. MOHANTY	C.O.	COU RT NO. 1	Order Dtd. 2024- 08-21		(S ea t No - 2)
3 0 4	72501 /2024	28.08.2 024	WP (C) - 20271 /2024	M.R. SAHOO	C.O.	COU RT NO. 20	Order Dtd. 2024- 09-20		(S ea t No - 2)
3 0 5	72507 /2024	28.08.2 024	CRLMC - 2837/ 2024	K DANG	C.O.	COU RT NO. 20	Order Dtd. 2024- 08-21		(S ea t No - 2)
3 0 6	72508 /2024	28.08.2 024	ABLAP L- 8732/ 2024	PR SWAIN	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-27		(S ea t No - 2)
3	72510	28.08.2	ABLAP	J SAHOO	C.O.	COU			(S

07	/2024	024	L-8715/2024			RT NO. 2 OLD			eat No - 2)
308	72511/2024	28.08.2024	CRLMC - 2867/2024	A.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Seat No - 2)
309	72512/2024	28.08.2024	BLAPL - 5452/2024	AMRESH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	BAIL-1	(Seat No - 5)
310	72513/2024	28.08.2024	ABLAP L-8727/2024	SRINIBAS PARIJA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Seat No - 5)
311	72514/2024	28.08.2024	ABLAP L-8838/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Seat No - 5)
312	72515/2024	28.08.2024	BLAPL - 7976/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	BAIL-1	(Seat No - 3)
313	72516/2024	28.08.2024	WP (C) - 20357/2024	SUBASH CH PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Seat No - 3)
314	72517/2024	28.08.2024	ABLAP L-8811/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Seat No - 3)
315	72518/2024	28.08.2024	WP (C) - 20367/2024	SUBASH CH PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Seat No - 3)

3 1 6	72519 /2024	28.08.2 024	WP (C) - 20022 /2024	S. C. DAS	C.O.	COU RT NO. 20	Order Dtd. 2024- 08-27		(S ea t No - 3)
3 1 7	72520 /2024	28.08.2 024	WP (C) - 20489 /2024	SUBASH CHANDRA PANI	C.O.	COU RT NO. 20	Order Dtd. 2024- 08-27		(S ea t No - 3)
3 1 8	72521 /2024	28.08.2 024	BLAPL - 7942/ 2024	SUVENDU BARIK	C.O.	COU RT NO. 20	Order Dtd. 2024- 08-27	BAIL- 2	(S ea t No - 10)
3 1 9	72522 /2024	28.08.2 024	WP (C) - 20497 /2024	SUBASH CHANDRA PANI	C.O.	COU RT NO. 20	Order Dtd. 2024- 08-27		(S ea t No - 10)
3 2 0	72523 /2024	28.08.2 024	ABLAP L- 8806/ 2024	P. K. BARIK	C.O.	COU RT NO. 20	Order Dtd. 2024- 08-27		(S ea t No - 10)
3 2 1	72524 /2024	28.08.2 024	ABLAP L- 8825/ 2024	M. R. BARIK	C.O.	COU RT NO. 20	Order Dtd. 2024- 08-27		(S ea t No - 10)
3 2 2	72525 /2024	28.08.2 024	ABLAP L- 8830/ 2024	A. K. BEHERA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-30	BAIL- 1	(S ea t No - 3)
3 2 3	72526 /2024	28.08.2 024	ABLAP L- 8716/ 2024	JYOTISH RANJAN DAS	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-27		(S ea t No - 3)
3	72527	28.08.2	WP (C)	SUBASH CH PANI	C.O.	COU	Order Dtd. 2024-		(S

24	/2024	024	- 20366 /2024			RT NO. 2 OLD	08-27		ea t No - 3)
325	72528 /2024	28.08.2 024	CRLMC - 2764/ 2024	A. K. BEHERA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 09-25		(S ea t No - 3)
326	72529 /2024	28.08.2 024	BLAPL - 7949/ 2022	S. CHOUDHURY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2022- 09-05	BAIL- 2	(S ea t No - 8)
327	72530 /2024	28.08.2 024	BLAPL - 7938/ 2024	J. R. NAYAK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-27		(S ea t No - 8)
328	72531 /2024	28.08.2 024	BLAPL - 7984/ 2024	SANTOSH KUMAR MAHANTY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-27	BAIL- 2	(S ea t No - 8)
329	72532 /2024	28.08.2 024	CRLA- 550/2 007	S MOHANTY	C.O.	COU RT NO. 2 OLD	Order Dtd. 9999- 12-31	CRIMI NAL APPEA L	(S ea t No - 1)
330	72533 /2024	28.08.2 024	MATA- 407/2 023	D K MALLICK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-16	FIRST APPEA L	(S ea t No - 4)
331	72534 /2024	28.08.2 024	ABLAP L- 5984/ 2024	JADUNATH PRADHAN	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-13	BAIL- 2	(S ea t No - 9)
332	72535 /2024	28.08.2 024	CRLMC - 3137/ 2024	S. BISWAL	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 08-28		(S ea t No - 9)

333	72536/2024	28.08.2024	ABLAP L-8617/2024	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No - 9)
334	72166/2024	28.08.2024	CMP-397/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-08-21	WRIT BRANCH-1	(Seat No - 30)
335	72167/2024	28.08.2024	WP (C) - 30762/2011	ASUTOSH ROUT	GENERAL		Judgement Dtd. 2024-05-01	WRIT BRANCH-3	(Seat No - 12)
336	72168/2024	28.08.2024	CRLMC - 3614/2023	SANJAYA KUMAR DAS	GENERAL		Order Dtd. 2024-08-23	CRIMINAL MISC	(Seat No - 5)
337	72174/2024	28.08.2024	WP (C) - 28534/2022	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures	WRIT BRANCH-4	(Seat No - 17)
338	72180/2024	28.08.2024	WP (C) - 28538/2022	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures	WRIT BRANCH-4	(Seat No - 17)
339	72192/2024	28.08.2024	WP (C) - 19466/2024	MANAS PATI	GENERAL		Order Dtd. 2024-08-16		(Seat No - 17)
340	72194/2024	28.08.2024	WP (C) - 19686/2024	MANAS PATI	GENERAL		Order Dtd. 2024-08-16		(Seat No - 17)

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3 4 1	72196 /2024	28.08.2 024	WP (C) - 19688 /2024	MANAS PATI	GENE RAL		Order Dtd. 2024- 08-16	(S ea t No - 17)
3 4 2	72199 /2024	28.08.2 024	WP (C) - 20427 /2024	MANAS PATI	GENE RAL		Order Dtd. 2024- 08-27	(S ea t No - 17)
3 4 3	72306 /2024	28.08.2 024	WP (C) - 7131/ 2023	DISTRICT EDUCATION OFFICER BALASORE	GENE RAL		Judgement Dtd. 2024-01-24	WRIT BRANC H-6 (S ea t No - 16)
3 4 4	72325 /2024	28.08.2 024	WP (C) - 7376/ 2023	DISTRICT EDUCATION OFFICER BALASORE	GENE RAL		Judgement Dtd. 2024-01-24	WRIT BRANC H-8 (S ea t No - 39)
3 4 5	72330 /2024	28.08.2 024	WP (C) - 8227/ 2023	DISTRICT EDUCATION OFFICER BALASORE	GENE RAL		Judgement Dtd. 2024-01-24	WRIT BRANC H-6 (S ea t No - 35)
3 4 6	72393 /2024	28.08.2 024	CRLA- 816/2 024	LAMBODARA BEHERA	GENE RAL		Order Dtd. 2024- 08-23	(S ea t No - 35)
3 4 7	72400 /2024	28.08.2 024	ABLAP L- 8637/ 2024	UMA SHANKAR PATEL	GENE RAL		Order Dtd. 2024- 08-23	(S ea t No - 35)
3 4 8	72406 /2024	28.08.2 024	BLAPL - 2462/ 2024	APURBA DAS	GENE RAL		Order Dtd. 2024- 08-23	(S ea t)

			2024						No-35)
349	72429/2024	28.08.2024	MATA-53/2021	RABI NARAYAN PATHY	GENERAL		Order Dtd. 2023-02-08	FIRST APPEAL	(Seat No-1)
350	72439/2024	28.08.2024	ABLAP L-8816/2024	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024-08-27		(Seat No-1)
351	72455/2024	28.08.2024	ABLAP L-8734/2024	SAROJ KUMAR MISHRA	GENERAL		Order Dtd. 2024-08-27		(Seat No-1)
352	72468/2024	28.08.2024	ABLAP L-8639/2024	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2024-08-23		(Seat No-1)
353	72469/2024	28.08.2024	BLAPL -2462/2024	APURBA DAS	GENERAL		Order Dtd. 2024-08-23		(Seat No-1)
354	72474/2024	28.08.2024	CRLMC -2828/2024	KUMAR KASHYAP	GENERAL		Order Dtd. 2024-08-21		(Seat No-1)
355	72476/2024	28.08.2024	WP (C) -14386/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-08-27	WRIT BRANCH-6	(Seat No-36)
356	72478/2024	28.08.2024	WP (C) -18860/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-08-27		(Seat No-36)

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357	72481/2024	28.08.2024	WP (C) - 18870/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-08-27	(Seat No - 36)
358	72493/2024	28.08.2024	MATA-53/2021	RABI NARAYAN PATHY	GENERAL		Order Dtd. 2022-10-31	FIRST APPEAL (Seat No - 1)
359	72495/2024	28.08.2024	WP (C) - 19719/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-08-27	(Seat No - 1)
360	72496/2024	28.08.2024	WP (C) - 19029/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-08-27	(Seat No - 1)
361	72498/2024	28.08.2024	WP (C) - 14137/2024	RAJAT KUMAR RATH	GENERAL		Judgement Dtd. 2024-08-27	WRIT BRANCH-3 (Seat No - 28)
362	72500/2024	28.08.2024	WP (C) - 20455/2024	MANAS PATI	GENERAL		Order Dtd. 2024-08-27	(Seat No - 28)
363	72502/2024	28.08.2024	WP (C) - 20476/2024	MANAS PATI	GENERAL		Order Dtd. 2024-08-27	(Seat No - 28)
364	72503/2024	28.08.2024	CRLMC - 3132/2024	KUMAR KASHYAP	GENERAL		Order Dtd. 2024-08-28	(Seat No - 28)

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3 6 5	72504 /2024	28.08.2 024	BLAPL - 7936/ 2024	DWIT DAVID PHILIP	GENE RAL		Order Dtd. 2024- 08-27	BAIL- 1 (S ea t No - 4)
3 6 6	72505 /2024	28.08.2 024	ABLAP L- 8861/ 2024	RAJENDRA NARAYAN ROUT	GENE RAL		Order Dtd. 2024- 08-27	(S ea t No - 4)
3 6 7	72506 /2024	28.08.2 024	ABLAP L- 8733/ 2024	RAJENDRA NARAYAN ROUT	GENE RAL		Order Dtd. 2024- 08-27	(S ea t No - 11)
3 6 8	72184 /2024	28.08.2 024	SA- 189/1 953	M.R.SAHOO	GENE RAL		Order Dtd. 1958- 01-13	(S ea t No - 11)
3 6 9	72193 /2024	28.08.2 024	CRLMC - 2616/ 2021	ASHUTOSH MOHANTY	GENE RAL		Order Dtd. 9999- 12-31Petition,	CRIMI NAL MISC (S ea t No - 3)
3 7 0	72197 /2024	28.08.2 024	LAA- 11/20 22	H K DASH	GENE RAL		Order Dtd. 2024- 02-06	FIRST APPEA L (S ea t No - 5)
3 7 1	72201 /2024	28.08.2 024	WP (C) - 17341 /2024	PK BEHERA	GENE RAL		Order Dtd. 2024- 07- 25Petition,Annexu re,	(S ea t No - 5)
3 7 2	72202 /2024	28.08.2 024	BLAPL - 6432/ 2015	H K MOHANTA	GENE RAL		Order Dtd. 2016- 02-17	(S ea t No - 5)
3 7	72203 /2024	28.08.2 024	WP (C) -	A K JATI	GENE RAL		Order Dtd. 2024- 08-02	WRIT BRANC (S ea

3			14084/2018					H-5	t No - 23)
3 7 4	72204/2024	28.08.2024	TRP (C) - 233/2024	D K JENA	GENERAL				(S ea t No - 23)
3 7 5	72205/2024	28.08.2024	WP (C) - 9036/2023	S MOHANTY	GENERAL		Judgement Dtd. 2023-03-28	WRIT BRANC H-8	(S ea t No - 42)
3 7 6	72206/2024	28.08.2024	WP (C) - 19525/2024	P BASTIA	GENERAL		Order Dtd. 2024- 12-05		(S ea t No - 42)
3 7 7	72207/2024	28.08.2024	MACA- 439/2021	M KANUNGO	GENERAL		Order Dtd. 2024- 08-02	MISC. APPEA L SEC.	(S ea t No - 4)
3 7 8	72208/2024	28.08.2024	WP (C) - 3898/2019	S N JAGDEV	GENERAL		Order Dtd. 2024- 06-25	WRIT BRANC H-6	(S ea t No - 16)
3 7 9	72211/2024	28.08.2024	WA- 421/2011	MMISHRA	GENERAL		Order Dtd. 2012- 04-10	WRIT APPEA L	(S ea t No - 3)
3 8 0	72214/2024	28.08.2024	WP (C) - 17838/2012	P K MISHRA	GENERAL		Order Dtd. 2023- 03-23	WRIT BRANC H-6	(S ea t No - 35)
3	72216	28.08.2024	CMP-	M MISHRA	GENE		Order Dtd. 2018-		(S

81	/2024	024	1592/2016		RAL		01-08		eat No - 35)
382	72218/2024	28.08.2024	RSA-206/2022	P K MISHRA	GENERAL		Order Dtd. 2023-02-15	SECOND APPEAL	(Seat No - 1)
383	72219/2024	28.08.2024	TRP (C) - 165/2024	P N NAYAK	GENERAL		Order Dtd. 2024-10-01	M.J.C.	(Seat No - 6)
384	72222/2024	28.08.2024	MACA-407/2009	M K MOHAPATRA	GENERAL		Order Dtd. 2023-06-26	MISC. APPEAL SEC.	(Seat No - 4)
385	72224/2024	28.08.2024	WP (C) - 17762/2019	R K BARIK	GENERAL			WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 110)
386	72226/2024	28.08.2024	CRLMP - 1181/2024	R K BARIK	GENERAL		Order Dtd. 2024-08-21Judgement Dtd. 2024-08-21,		(Seat No - 110)
387	72227/2024	28.08.2024	WP (C) - 2196/2008	S R PANI	GENERAL				(Seat No - 110)
388	72228/2024	28.08.2024	WP (C) - 17153/2007	A K MISHRA	GENERAL			WRIT BRANCH H-6	(Seat No - 26)
3	72229	28.08.2	CRLRE	S K PANI	GENE		Order Dtd. 2022-	CRIMI	(S

89	/2024	024	V-233/2019		RAL		04-20	NAL REVISION	eat No - 2)
390	72230/2024	28.08.2024	ABLAP L-8726/2024	A SUNDARAY	GENERAL		Order Dtd. 2024-08-27		(Seat No - 2)
391	72231/2024	28.08.2024	WPCRL - 1048/2013	A SUNDARAY	GENERAL				(Seat No - 2)
392	72232/2024	28.08.2024	MATA-143/2022	B DAS	GENERAL		Order Dtd. 2022-11-02	FIRST APPEAL	(Seat No - 1)
393	72235/2024	28.08.2024	WP (C) - 13720/2023	B C PANDA	GENERAL		Order Dtd. 9999-12-31Petition, Annexure, Counter,	WRIT BRANCH-8	(Seat No - 43)
394	72241/2024	28.08.2024	WP (C) - 14045/2019	J PKAR	GENERAL		PetitionAnnexure,	WRIT BRANCH-6	(Seat No - 36)
395	72243/2024	28.08.2024	WP (C) - 14982/2005	M R SAHOO	GENERAL		Order Dtd. 2007-09-24		(Seat No - 36)
396	72246/2024	28.08.2024	CVREV - 332/1969	B K MOHANTY	GENERAL		Order Dtd. 1970-07-09		(Seat No - 36)
399	72249/2024	28.08.2024	FA-227/2	S BHUYAN	GENERAL		Order Dtd. 2021-12-13	FIRST APPEAL	(Seat

7			000					L	t No - 2)
3 9 8	72254 /2024	28.08.2 024	WP (C) - 25170 /2013	P K JENA	GENE RAL				(S ea t No - 2)
3 9 9	72261 /2024	28.08.2 024	ABLAP L- 1395/ 2024	B DAS	GENE RAL				(S ea t No - 2)
4 0 0	72264 /2024	28.08.2 024	OJC- 5629/ 1991	M K PANI	GENE RAL		Order Dtd. 9999- 12-31		(S ea t No - 2)
4 0 1	72269 /2024	28.08.2 024	CRLMC - 3107/ 2019	A. K. MOHANTY	GENE RAL		Order Dtd. 2023- 04-19	CRIMI NAL MISC	(S ea t No - 5)
4 0 2	72370 /2024	28.08.2 024	MACA- 638/2 011	PRATIMA PRADHAN	GENE RAL		Order Dtd. 2020- 03-05	MISC. APPEA L SEC.	(S ea t No - 7)
4 0 3	72380 /2024	28.08.2 024	ABLAP L- 15503 /2023	JADUNATH PRADHAN	GENE RAL		Order Dtd. 2024- 02-07	BAIL- 2	(S ea t No - 8)
4 0 4	72417 /2024	28.08.2 024	WP (C) - 31371 /2023	R MOHANTY	GENE RAL		Order Dtd. 2024- 08-14	WRIT BRANC H (DIVI SION - BENCH -2)	(S ea t No - 11 1)
4 0 5	72437 /2024	28.08.2 024	WPC (O AC) - 2158/ 2013	P K PARIDA	GENE RAL		Order Dtd. 2022- 02- 28Petition,Annexu re,	OA Branc h	(S ea t No - 1)

4 0 6	72440 /2024	28.08.2 024	WP (C) - 15224 /2024	N C SINHA	GENE RAL		Order Dtd. 2024- 08- 06Petition,Annexu re,Misc.case,	WRIT BRANC H-8	(S ea t No - 40)
4 0 7	72442 /2024	28.08.2 024	WP (C) - 15224 /2024	N C SINHA	GENE RAL		Order Dtd. 2024- 08- 06Petition,Annexu re,Misc.case,	WRIT BRANC H-8	(S ea t No - 40)
4 0 8	72444 /2024	28.08.2 024	WP (C) - 184/2 005	A K DEI	GENE RAL		PetitionAnnexure,		(S ea t No - 40)
4 0 9	72448 /2024	28.08.2 024	ABLAP L- 7222/ 2024	J R DAS	GENE RAL		Order Dtd. 2024- 07-25	BAIL- 2	(S ea t No - 7)
4 1 0	72449 /2024	28.08.2 024	ABLAP L- 8419/ 2024	J R DAS	GENE RAL		Order Dtd. 9999- 12-31	BAIL- 1	(S ea t No - 5)
4 1 1	72451 /2024	28.08.2 024	SA- 174/1 998	G SUNDARA	GENE RAL		Order Dtd. 2024- 08-07	SECON D APPEA L	(S ea t No - 2)
4 1 2	72452 /2024	28.08.2 024	WP (C) - 16573 /2017	N K SATAPATHY	GENE RAL		Order Dtd. 2017- 08-18		(S ea t No - 2)
4 1 3	72454 /2024	28.08.2 024	WP (C) - 7940/ 2018	K C PANDA	GENE RAL		Order Dtd. 2024- 08- 27Petition,Appeal memo,	WRIT BRANC H-8	(S ea t No - 43)
4	72456	28.08.2	ABLAP	M K MALLICK	GENE		Order Dtd. 2018-		(S

14	/2024	024	L-10277/2018		RAL		08-20		eat No - 43)
415	72458/2024	28.08.2024	WP (C) - 24205/2017	M K MOHANTY	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-1	(Seat No - 1)
416	72459/2024	28.08.2024	SA-309/1999	S C DAS	GENERAL			SECOND APPEAL	(Seat No - 4)
417	72460/2024	28.08.2024	WP (C) - 16574/2018	S S BISWAL	GENERAL		Order Dtd. 2019-02-08 Petition, Annexure, Counter,		(Seat No - 4)
418	72461/2024	28.08.2024	FAO-639/2016	AK NAYAK	GENERAL		Order Dtd. 2018-03-09	MISC. APPEAL SEC.	(Seat No - 8)
419	72462/2024	28.08.2024	WP (C) - 1317/2017	M K MOHANTY	GENERAL		Judgement Dtd. 2023-12-01	WRIT BRANCH-7	(Seat No - 5)
420	72463/2024	28.08.2024	SA-44/1988	P K MSIHRA	GENERAL		Order Dtd. 2024-02-22	SECOND APPEAL	(Seat No - 3)
421	72464/2024	28.08.2024	CMP-378/2019	P K MISHRA	GENERAL			WRIT BRANCH-4	(Seat No - 27)
422	72465/2024	28.08.2024	WP (C) - 11526/2024	B K DAS	GENERAL		Order Dtd. 2024-05-09	WRIT BRANCH (DIVI	(Seat No

								SION BENCH -1)	- 10 3)
4 2 3	72466 /2024	28.08.2 024	WP (C) - 18314 /2022	J BEHERA	GENE RAL		Counter	WRIT BRANC H-1	(S ea t No - 4)
4 2 4	72467 /2024	28.08.2 024	WP (C) - 18314 /2022	J BEHERA	GENE RAL		Counter	WRIT BRANC H-1	(S ea t No - 4)
4 2 5	72509 /2024	28.08.2 024	ABLAP L- 8737/ 2024	J SAHOO	GENE RAL				(S ea t No - 4)

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